CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

CONTEMPT PETITION NO.170/00041/2019

IN

ORIGINAL APPLICATION NO.170/00586/2019

DATED THIS THE 25TH DAY OF JULY, 2019

HON'BLE DR.K.B.SURESH, MEMBER (J)
HON'BLE SHRI C.V. SANKAR, MEMBER (A)

Central Public Works Department
Engineers Association, Bengaluru Zone,
Represented by its Zonal Secretary,
Sri A. Mallikarjun Reddy,
S/o Late Sri A. Venkata Reddy,
Assistant Engineer,
O/o Executive Engineer,
BCD-3 Kendriya Sadan
'C' Wing, 3rd Floor,
Bengaluru 560 034

..... Petitioner

(By Advocate Shri P.A. Kulkarni)

Vs.

1. Sri Durga Shankar Mishra, IAS, Secretary, Ministry of Housing and Urban Affairs, Nirman Bhavan, New Delhi 110 011

2. Sri Prabhakar Singh Director General CPWD Nirman Bhavan, New Delhi 110 011

....Respondents

(By Shri V. N. Holla, Counsel for the Respondents)

ORDER (ORAL) (HON'BLE DR. K.B. SURESH, MEMBER (J)

We have heard the respondent Shri Prabhakar Singh, Director General, CPWD, New Delhi and recorded his testimony. He files an undertaking to cancel all the impugned orders and expresses his regret. We accept his apology and close this matter. The alleged contemnor is set free.

2. Therefore, the CP is closed. Notices are discharged. No order as to costs.

(C.V. SANKAR) MEMBER (A) (DR.K.B.SURESH) MEMBER (J)

/ksk/

Annexures referred to by the petitioner in CP No. 170/00041/2019

Annexure-C1: Copy of the order dated 04.06.2019 passed in OA No. 586/2019

Annexure-C2: Copy of the e-mail dated 04.06.2019 sent to DG, CPWD, New Delhi

Annexure-C3: Copy of the proof regarding dasti notice taken on 04.06.2019

Annexure-C4: Copy of the order dated 03.06.2019

Annexure-C5: Copy of the order dated 03.06.2019

Annexure-C6: Copy of the order dated 03.06.2019

Annexure-C7: Copy of the order dated 04.06.2019

Annexure-C8: Copy of the order dated 04.06.2019

Annexure-C9: Copy of the order dated 04.06.2019

Annexure-C10: Copy of the order dated 07.06.2019

Annexure-C11: Copy of the letter dated 06.06.2019

Annexure-C12: Copy of the order dated 07.06.2019

Annexures referred in reply statement

Annexure-R1: Copy of the order dated 23.04.2019

Annexure-R2: Copy of the order dated 09.05.2019

Annexure-R3: Copy of the order dated 27.05.2019

Annexure-R4: Copy of the order dated 28.05.2019

Annexure-R5: Copy of the order dated 28.05.2019

Annexure-R6: Copy of the order dated 04.06.2019

Annexure-R7: Copy of the transfer order dated 04.06.2019

Annexure-R8: Copy of the letter dated 27.07.2004

Annexure-R9: Copy of the OM dated 09.01.2019

Annexure-R10: Copy of the letter dated 10.01.2019

Annexure-R11: Copy of the transfer order dated 11.01.2019

Annexure-R12 to R16: Copy of the banners and letters of Joint Front

Annexure-R17: Copy of the order dated 27.05.2019

Annexures referred in Affidavit

Annexure-C13: Copy of the office order dated 10.06.2019

Annexure-C14: Copy of the office order dated 20.06.2019

Annexure-C15: Copy of the office order dated 25.06.2019

Annexure-C16: Copy of the office order dated 15.07.2019

Annexure-C17: Copy of the office order dated 15.07.2019

Annexure-C18: Copy of the office order dated 17.07.2019

Annexure-C19: Copy of the office order dated 18.07.2019

Annexure-C20: Copy of the office order dated 22.07.2019

Annexure-C21: Copy of the office order dated 23.07.2019 Annexure-C22: Copy of the office order dated 23.07.2019

Annexure-C23: Copy of the office memorandum dated 10.07.2019

Annexures referred in submission of respondent

Document-1: Copy of the CPWD Directorate OM dated 11.06.2019

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